

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. MA 282 of 2000  
(OA 1431 of 97)

Present : Hon'ble Mr.D.V.R.S.G.Dattatreyulu, Judicial Member  
Hon'ble Mr.B.P.Singh, Administrative Member

PRASANTA KR. MISHRA

VS

UNION OF INDIA & ORS.

For the applicant : Mr.G.Mukherjee, counsel  
Ms.A.Chakraborty, counsel

For the respondents: Mr.S.P.Kar, counsel

Heard on : 4.8.2000

Order on : 4.8.2000

O R D E R

D.V.R.S.G.Dattatreyulu, J.M.

Heard the 1d. counsel for the applicant. The respondents opposes the application. In view of the allegations made in the application the restoration is allowed. MA is allowed. OA is restored. The OA be listed for hearing on 22.11.2000.

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MEMBER (A)

in

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MEMBER (J)